

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

BENCH-II

105

C.P.(IB) No. 252/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7<sup>TH</sup> SEPTEMBER, 2018, 10:30 A.M

Name of the Company	PRT Petro Chemicals Pvt.Ltd.-Vs- M S Industries & Forging Pvt.Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Abhishek Sekdar Operational Advocate  
Creditor  
Abhishek Sekdar  
07.09.18

~~CMA SHYAM SUNDAR SONTALIA Respo~~

- 1) Manju Bantonia Adv
  - 2) Soubar Banerjee Adv
  - 3) Anjane Banerjee Adv
- Respondent
- Banerjee  
7/9/18

P.T.O.

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ORDER

The Ld. Counsel for the Operational Creditor appears. Ld. Counsel for the Corporate Debtor also appears. Both of them submits that the matter has been settled between the parties out of the Tribunal. Ld. Counsel for the Operational Creditor seeks liberty to withdraw the application. Permission is granted. The matter stands withdrawn and disposed of.

(M.   
Member(J)